

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 105**  
**(IB)-1091(ND)18**  
**Appeal-24/2021**

**IN THE MATTER OF:**

**M/s. Pro Sportify Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs**

**M/s. Vivid IT Solutions Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 02.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Counsel for the Petitioner**

**ORDER**

Heard the Ld. Counsel appearing for the Petitioner. Notice be issued upon the Respondent by all modes including the email ID of the Respondent. Affidavit of the service be filed within a week from today.

List the matter on 19<sup>th</sup> July 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**